

**डा० राम सुभग सिंह :** मैं जानना चाहता हूँ कि इनकी समझ में कैसे इस समस्या को हल किया जा सकता है ? इन्होंने कहा है कि हम वैसे नहीं करना चाहते हैं तो इनका क्या विचार है, किस तरह से इस समस्या का समाधान हो सकता है ?

**श्री बिनेश सिंह :** धैर्य के साथ बात करने की कोशिश कर के ही इसका समाधान हो सकता है ।

**SHRI SAMAR GUHA :** My question is: whether it is a fact that not only in the district of Bagora but in all the Districts and sub-divisional towns of East Pakistan there are Brahma Samaj temples. In almost all the districts and sub-divisional towns of East Bengal Brahma Samaj temples are there and all these temples have been deprived of and taken possession of by the people and in some cases by the Government, and also is it a fact that not only in Khulna district but also in the Hill Chittagong district desecration of temples is going on and as a result a serious terror has been created in the minds of the minority community there? If so, what steps have been taken by the Government to allay that fear and see that the Brahma Samaj temples are freed to their legitimate owners?

**SHRI DINESH SINGH :** We have told the House that we are collecting full material on this matter and we will submit it to the House.

**श्री मृत्युंजय प्रसाद :** जबकि पाकिस्तान आपकी बात सुनने और सोचने को तैयार नहीं है तो क्या आप और देशों के जरिये उन पर दबाव डालने के लिये कोई सम्मिट कान्फ्रेंस बुलाने के लिये तैयार हैं तथा उस कान्फ्रेंस में वे देश ही बुलाये जाय जो सेक्यूलर हों, जो धर्म-निर्वेक्ष राज्य चलाते हैं ?

**श्री बिनेश सिंह :** ऐसा कोई विचार हमारे सामने नहीं है। शायद माननीय सदस्य उस समय यहां नहीं थे, जब मैंने बहुत

स्पष्ट रूप से सरकार की नीति के बारे में कहा था। हम समझते हैं कि पाकिस्तान और हमारे बीच के जो मामले हैं वे केवल दोनों देशों के बीच में शान्तिपूर्ण ढंग से सुलझाये जा सकते हैं। यह राजनीतिक प्रश्न नहीं है, धार्मिक प्रश्न हैं, इसलिये आपको इस दृष्टि से सोचना होगा।

**श्री शारदा नन्द :** क्या यह सही है कि वहां पर जो हमारा कमिश्नर का कार्यालय है, उस कार्यालय के द्वारा जो यात्री यहां से जाते हैं, उन को पूरी तरह से संरक्षण नहीं मिल पाता है ? क्या उस कार्यालय को आप इस प्रकार से लिखेंगे कि जो भी यात्री यहां से जाते हैं, उन को वह कार्यालय पूरा संरक्षण दे ?

**श्री बिनेश सिंह :** ऐसी कोई शिकायत हमारे पास नहीं आई है कि उनको हमारे कार्यालय से संरक्षण नहीं मिलता है।

#### Export Trade during 1969-70

\*727. **SHRI R. K. BIRLA :** Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether it is a fact that earlier forecasts for Indian exports during the first seven months of the current year were very gloomy;

(b) whether the later forecaste for Indian exports during the 12 months ending March, 1970 have shown an increase of 4.5 per cent over the previous fiscal year thereby belying the gloomy forecasts made earlier;

(c) if so, the reasons for not making correct forecasts, and the action taken against the persons responsible for this lapse; and

(d) the total Indian exports during the year ending March, 1970 and the total foreign exchange earned on this account ?

**THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK):** (a) No, Sir. While the trends in exports are kept under a constant watch by Government and the export outlook for the rest of the year is also continuously assessed in their light, no export forecasts are published by Government.

(b) and (c). Do not arise.

(d) The latest available figures of exports which are upto January, 1970 show that total exports during April 1969—January, 1970, amounted to Rs. 1185.1 crores as against Rs. 1140.2 crores during the corresponding period of 1968-69. The value of export shipments represents the value of foreign exchange earned through exports, though not necessarily realised by that time.

**SHRI R. K. BIRLA:** The hon. Minister has just now said that no forecasts are made by his Ministry. But here I would refer him to the news item which appeared in the *Times of India* of March 1, 1970. I want to know whether the news item is right or wrong. According to the news item the Ministry has given a forecast and it is the basis on which I have put my question. (*Interruptions*) My question is whether the Minister has got the knowledge of this news item which has appeared in the *Times of India*.

**THE MINISTER OF FOREIGN TRADE (SHRI B. R. BHAGAT):** Some news item has appeared about exports and I can only say that that is not the forecast given by the Ministry of Foreign Trade or anybody on its behalf.

**SHRI R. K. BIRLA:** I would like to know whether he has got knowledge of this news item which has appeared in the Press.

**SHRI B. R. BHAGAT:** What news item?

**SHRI R. K. BIRLA:** According to this news item Government of India has given the figure and they have said that the exports are increasing whereas the exports were increasing in the last few months. The news item says this. According to late Pandit Jawaharlal Nehru and Dr. Rajendra Prasad, the forecasts made by the Ministries are invariably wrong. May I therefore ask from the hon. Minister why this news item has appeared in the paper which has been issued by the Ministry? I still insist that this has been issued by the Ministry.

**SHRI B. R. BHAGAT:** I am sorry, Sir, I do not know what news item he is referring to. But it is true, as I said, that we give out the figures of actual exports that take place which is compiled by the Ministry

or Director of Commercial Intelligence. Even in this reply we have said that upto January we have the figure and we gave the actual figure that Rs. 1185.1 crores of exports have taken place as against the figure during the same period of the preceding year of Rs. 1140.2 crores thereby registering a rise of 3.9% or 4%. Somebody or other may give the figure of forecast that exports have gone up by some percentage or other. But we go by authorised official exports and imports figures.

**SHRI R. K. BIRLA:** My second question is this. . . .

**MR. SPEAKER:** Is it still the second question?

**SHRI R. K. BIRLA:** First question still remains to be replied to. This is my second question. What are the export agencies employed by the Government to make constant vigilance to accelerate our exports and to review the position from time to time? I want to know the names of the agencies and the set up.

**SHRI B. R. BHAGAT:** We have expertise available in the Government and in the trade. We have the various export promotion councils and we have the Board of Trade which from time to time looks into this and actually during this year by November when the rate of growth of exports had fallen to just under 1 per cent there was a meeting of the Board of Trade and we decided to have a crash programme to give all the facilities and incentives so as to step up our exports and the exports subsequently went up. So, we have the expertise available and wherever we think that it needs to be reimbursed we do reimburse it from time to time.

**SHRI BISHWANATH ROY:** Is there any source with this Government to supply information regarding monthly exports to private enterprises in the country which may know all these things? Is there any agency that gives such information to those people?

**SHRI B. R. BHAGAT:** Unfortunately, Sir, our information is not very upto date. We are 6 weeks behind, but this is not because of the Ministry as such. We are not

able to instal a computer in Calcutta because of the opposition from the employees there and we have decided that we will go in for setting up a computer centre in Delhi. Then we can have the information almost within a week, and not wait for 6 weeks.

**SHRI PILOO MODY:** Why don't you use the Tata computer in Bombay?

**SHRI S. M. BANERJEE:** We shall oppose it in Delhi also.

**MR. SPEAKER:** Next Question.

#### Minority Community in Pakistan

\*728. **SHRI SAMAR GUHA:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether innumerable movable and immovable properties of the minorities and Indian citizens have been seized, forcibly occupied or sold out according to Enemy Properties Act since the Indo-Pak conflict of 1965;

(b) whether large number of traders, businessmen, industrialists, tea gardeners etc. belonging to the minority community have been arrested after 1965 Indo-Pak conflict, and such arrests are being continued and many of them are still in jail;

(c) whether Pakistan military continue to torture, and arrest members of the minority community calling them Indian Agents, and whether Maulana Madoodi leader of Jamiat-E-Islam is raising anti-Hindu campaign in East Pakistan; and

(d) if so, the step taken by the Government to ensure the security of interest of the Indian citizens and discharge their moral obligation to East Pakistan minorities?

**THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH):**

(a) The Government have seen reports of a number of such cases concerning minorities in Pakistan and are aware that properties of Indians have been seized as enemy property and some of them are being sold.

(b) and (c). Government are aware of the hardships and disabilities suffered by the minorities in East Pakistan. According to

reports, some influential members belonging to the minority community have been arrested for alleged offences under the Merial Law Regulations. It is also reported that some political parties in Pakistan including Jamat-e-Islami have been making insinuations questioning the minority community's loyalty to Pakistan, as a part of their electioneering campaign.

(d) We have been pressing the Government of Pakistan to stop immediately the sale or forcible occupation of properties involved and also to start discussion regarding restoration of the seized properties in terms of Tashkent Declaration. We have also repeatedly reminded the Government of Pakistan of their obligations towards the minorities under the Nehru-Liaquat Pact of 1950.

**SHRI SAMAR GUHA:** May I know whether it is a fact that very recently, that is, during the last two months, over 12,000 East Pakistan minorities have migrated only to Basirhat subdivision and more have migrated to other areas of West Bengal, Tripura and also Assam? I had been personally to these migrants who have crossed over into India, and for a whole day I had been with them and I tried to enquire the reasons for their sudden migration to India. They told me that they had been compelled to migrate, particularly, the 12,000 people who have come from Khulna district, because of the following reasons namely kidnapping of women, molestation of women, dacoities on the houses of minorities accompanied by molestation of women, desecration of many temples and so on. I can give the harrowing tales that I have heard, Besides there was also forcible seizure of their paddy and many other atrocities have been intensified against the minorities there. They have also further informed me that these atrocities have been intensified by certain communal and reactionary organisations. May I know whether it is a fact that Maulana Madoodi's Jamat-e-Islami and the muslim League led by Shabur Khan of Khulna have intensified the atrocities, with a view to squeezing them out as a pre-election tactics so that the minorities living there, numbering about a crore, may not be enabled to cast their votes in favour of the progressive Muslim organisation there?